

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal No(s). 148-151/2014

ANJUM KHAN & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(with office report)

Date : 07/05/2015 These appeals were called on for hearing today.

For Appellant(s) Ms.Sadiya Shakeel,adv.
 Mr. Shakeel Ahmed,Adv.

For Respondent(s) Mr. Abhishek Chaudhary,Adv.
 Mr. P. Narasimhan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report is that the Id.counsel for the appellants has failed to file the additional documents within the period stipulated in the order dated 26.02.2015 of this Court. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M K HANJURA)
Registrar

SB